

(c) to (e) No specific representation for reduction in interest rate and enhancement of subsidy has been received by Government.

Irregularities in multi state cooperative societies

2242. SHRI A. MOHAMMEDJAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government is aware that many Multi State Cooperative Societies in the country were involved in illegal and irregular activities;

(b) whether Government has received any complaints in this regard from any corner;

(c) whether Government is considering to take stringent action against such Multi State Cooperative Societies; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) Multi State Cooperative Societies are registered under the Multi State Cooperative Societies Act, 2002 and are functioning as autonomous cooperative organizations accountable to their members. These societies are required to function as per the provisions of the Act & rules made thereunder and their approved bye-laws. Complaints against some of the Multi State Cooperative Societies have been received from various Governments agencies as also from the general public/ members. In case of violation of provisions of the MSCS Act, 2002, action as provided therein, including winding up of defaulter societies is taken.

Issuance of soil health cards

2243. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Soil Health Cards are helping to boost foodgrains production;

(b) if so, the details thereof;

(c) the details of infrastructure created (Soil Testing Laboratories) to issue the Soil Health Cards, State-wise; and

(d) the number of such cards issued, State-wise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) National Productivity Council (NPC) in its study on 'Soil Testing Infrastructure for Faster Delivery of Soil Health Card in India' submitted in February, 2017, reported that there has been overall increase in yield of crops to the tune of 5-6% due to application of fertilizer and micro nutrients as per recommendations available in the Soil Health Cards.

(c) As per the information received from the State Governments, there are 7949 soil testing labs including 1293 static Soil Testing Laboratories (STLs), 165 Mobile STLs, 6337 Mini Labs & 154 Village Level STLs in the country. State-wise details are given in Statement-I (*See below*).

(d) During cycle-I (2015-17) 10.74 crore soil health cards and during cycle-II (2017-19) 11.75 crore soil health cards were distributed to farmers. Under Model Villages programme during current year (2019-20), 14.31 lakh soil health cards have been distributed to farmers. The State-wise detail is given in Statement-II.

Statement-I

State-wise Soil Testing Labs (STLs)

Sl. No.	States	Static STLs	Mobile STLs	Mini STLs	Village Level STLs	TOTAL
1	2	3	4	5	6	7
1.	Andaman and Nicobar Islands	1	0	0	0	1
2.	Andhra Pradesh	47	13	1328	16	1404
3.	Arunachal Pradesh	5	3	8	0	16
4.	Assam	9	0	214	0	223
5.	Bihar	38	9	0	0	47
6.	Chhattisgarh	33	0	170	0	203
7.	Dadra and Nagar Haveli	0	0	0	0	0
8.	Goa	2	0	0	0	2

1	2	3	4	5	6	7
9.	Gujarat	81	2	230	0	313
10.	Haryana	35	2	50	47	134
11.	Himachal Pradesh	11	10	69	0	90
12.	Jammu and Kashmir	22	12	0	0	34
13.	Jharkhand	16	3	1300	0	1319
14.	Karnataka	98	1	6	88	193
15.	Kerala	15	13	152	0	180
16.	Madhya Pradesh	91	10	626	0	727
17.	Maharashtra	235	20	17	0	272
18.	Manipur	4	3	0	0	7
19.	Meghalaya	3	3	6	0	12
20.	Mizoram	3	3	0	0	6
21.	Nagaland	3	0	0	0	3
22.	Odisha	27	12	0	0	39
23.	Puducherry	2	0	0	0	2
24.	Punjab	52	3	0	0	55
25.	Rajasthan	101	12	0	0	113
26.	Sikkim	3	0	0	0	3
27.	Tamil Nadu	31	16	0	2	49
28.	Telengana	40	4	2050	0	2094
29.	Tripura	3	3	100	0	106
30.	Uttar Pradesh	243	0	11	0	254
31.	Uttarakhand	13	0	0	1	14
32.	West Bengal	26	8	0	0	34
TOTAL		1293	165	6337	154	7949

Statement-II

*State-wise number of Soil Health Cards (SHCs) distributed by
State Governments to farmers*

Sl. No.	States/UTs	Cycle-I (2015-17)	Cycle-II (2017-19)	Model Village (2019-20)
1	2	3	4	5
1.	Uttar Pradesh	17014573	20354551	245280
2.	Maharashtra	12977232	13098115	201837
3.	Madhya Pradesh	8872377	8907385	125642
4.	Rajasthan	6886000	11795439	76549
5.	Karnataka	7832189	7832189	64229
6.	Gujarat	5108923	8694942	63591
7.	Andhra Pradesh	7455204	6967162	226487
8.	Bihar	6469650	6019628	49897
9.	West Bengal	5040510	4200000	0
10.	Tamil Nadu	7000000	6974843	58317
11.	Telangana	5720737	4160206	110664
12.	Punjab	1251726	1160568	17793
13.	Haryana	4227238	4058394	11746
14.	Chhattisgarh	3890709	4746670	58761
15.	Odisha	2374233	1363921	28500
16.	Kerala	763435	2209717	0
17.	Goa	25000	13150	1355
18.	Uttarakhand	750494	882797	13645

1	2	3	4	5
19.	Himachal Pradesh	385011	960765	16746
20.	Jammu and Kashmir	692062	1018051	333001
21.	Jharkhand	637507	287767	9736
22.	Arunachal Pradesh	20532	55	0
23.	Assam	1300901	1300901	0
24.	Manipur	114522	64522	0
25.	Meghalaya	209561	246879	3441
26.	Mizoram	11986	16458	2119
27.	Nagaland	184797	12000	0
28.	Sikkim	46000	21470	2350
29.	Tripura	117723	117723	9263
30.	Delhi	0	860	0
31.	Andaman and Nicobar Islands	10000	5950	0
32.	Dadra and Nagar Haveli	2222	0	0
33.	Puducherry	19594	7074	590
TOTAL		107412648	117500152	1431838

Implementation of PMFBY in States

†2244. SHRI MOTILAL VORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the names of the States where 'Pradhan Mantri Fasal Bima Yojana' (PMFBY) has been implemented;

(b) whether it is a fact that the farmers in those States, where this scheme has been implemented, are not opting for the same;

†Original notice of the question was received in Hindi.